West Tripura Judicial District
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020

	Court- wise pendency of Cases as or	า 31.05.2เ	J20	
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha,	693	141	834
	District and Sessions Judge, Agartala			
2	Sri Ashutosh Pandey,	668	214	882
3	ADJ., (Court No. 2), Agartala Sri Gobinda Das,	0	121	404
Ü	ADJ., (Court No. 3), Agartala	U	121	121
4	Sri V.P. Debbarma,	727	165	892
	ADJ., (Court No. 4), Agartala	*******		
5	Sri Dhiman Debbarma, ADJ., (Court No. 5), Agartala	161	222	383
6	Judge, Family Court, Agartala (vacant), charge remains with	369	209	570
	Sri P.Kumar, Addl. Judge, Family Court, Agartala	000	200	578
7	Sri P. Kumar,	413	308	721
	Addl. Judge, Family Court, Agartala			
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	383	12	395
9	Sri Dulal Kanti Shukla Das,	409	13	422
a.	CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	703	'5	422
10	Sri P.P. Paul,	125	829	954
	CJM-cum-Civil Judge (Sr. Div), Agartala			JUT
11	Sri Soumyo Bikash Das,	129	1224	1353
12	Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	405	004	
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	185	624	809
13	CJ (Jr. Div)-cum-JM First Class, (Court No. 1), Agartala	94	682	770
	charge remain with Smti Yashvi Taneja, CJ (Jr. Div), Court	34	002	776
14	No. 1, Agartala Smti. Dorothy Jamatia,	18	451	
14	JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1,	10	451	469
	Agartala		×	
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2,	5	288	293
	Agartala (Vacant), charge remains with Smti Dorothy			200
	Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court			
16	No.1, Agartala JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3,		004	
10	Agartala(Vacant), charge remains with Sri Sanjan Lal	29	691	720
	Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.			
	5, Agartala		,	
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4,	26	766	792
	Agartala(Vacant), charge remains with Sri Sanjan Lal			. 02
	Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No.			
18	5, Agartala Sri Sanjan Lal Tripura,	20	820	
10	JM., First Class-cum-Civil Judge (Jr. Div),Court No.5,	28	830	858
	Agartala	***		
19	Sri Samuel Malsom,	27	759	786
	JM., First Class-cum-Civil Judge (Jr. Div), Court No.6,		952 - 37(6) (386-595,844)	700
	Agartala			
	Total	4489	8549	13038
SI. No.	Station-wise pendency of Cases as o		1	
SI. NU.	Name of the Station	Civil	Criminal	Total
1	Agartala	3707	8032	11739
	Total	3707	8032	11739
2	Family Court, Agartala	369	209	
333				578
3	Addi. Judge, Family Court, Agartala	413	308	721
-	Total	782	517	1299
	Grand Total	4489	8549	13038

Gomati Judicial District

<u> </u>	Court- wise pendency of Cases as or	31.05.20	20	10 No. 10
l. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	226	87	313
2	Sri Anshuman Chouwdhury, Additional District and Sessions Judge, Udaipur	287	99	386
3	Smti Sankari Das, Judge, Family Court, Udaipur	108	186	294
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	126	11	137
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	44	144	188
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	21	197	218
7	Smti Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	121	130
8	Smt. Archana Reang JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	7	114	121
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Avinash Jamatia, CJ (Jr. Div)-cum-JM First Class, Amarpur	0	0	0
10	Sri Avinash Jamatia, CJ (Jr. Div) -cum-JM First Class, Amarpur	8	441	449
-	Total	836	1400	2236
	Station-wise pendency of Cases as	on 31.05.	2020	- 10 MOO MOO
SI. No		Civil	Criminal	Total
1	Udaipur	720	773	1493
2	Amarpur	8	441	449
912991	Total	728	1214	1942
3	Family Court, Udaipur	108	186	294
	Grand Total	836	1400	2236

South Tripura Judici	ai District	
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020

Court- wise pendency of Cases as on 31.05.2020

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
	Sri U Choudhuri, District and Sessions Judge, Belonia	642	188	830
	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	45	43	88
	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	15	479	494
	CJ (Jr. Div)-cum-JM First Class, Belonia, Charge remain with Smti. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	162	329	491
5	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	64	416	480
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom charge remain with Smti. Swastika Das, CJ (Jr. Div)-cum- First Class, Sabroom	5	71	76
7	Smt. Swastika Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	18	63	81
	Total	951	1589	2540
	Station-wise pendency of Cases as o	on 31.05.	2020	
SI. No.	Name of the Station	Civil	Criminal	Total

SI. No.	Name of the Station	Civii	Cililina	Total
1	Belonia	928	1455	2383
2	Sabroom	23	134	157
	Grand Total	951	1589	2540

Unakoti Judicial District

	Court- wise pendency of Cases as on		Criminal	Total
1. No.	Name and Designation of the Officer	Civil	Criminal	Total
	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	157	87	244
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	24	74	98
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	51	109	160
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	74	0	74
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	65	916	981
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	114	463	577
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) charge remain with Sri Raja Gupta , CJ (Jr. Div)-cum- JM First Class, Kailashahar	47	176	223
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	20	182	202
	Total	552	2007	2559
· · · · · · · · · · · · · · · · · · ·	Station-wise pendency of Cases as o	on 31.05.	2020	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	501	1898	2399
	Total	501	1898	2399
2	Family Court , Kailashahar	51	109	160
- 12 W	Grand Total	552	2007	2559

North Tripura Judicial District

<u> </u>	Court- wise pendency of Cases as o	n 31.05.20	20	
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	418	333	751
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	143	15	158
3	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	112	389	501
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smti. Lisa Debbarma , JM, 1st Class-cum-Civil Judge (Jr. Div), Dharmanagar	207	487	694
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	398	466
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	213	214
7	Sri Piyush Priyadarshi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	3	168	171
	Total	952	2003	2955
<u>80</u>	Station-wise pendency of Cases as	on 31.05.2	2020	
Si. No.		Civil	Criminal	Total
1	Dharmanagar	948	1622	2570
2	Kanchanpur	4	381	385
	Grand Total	952	2003	2955

Sepahijala Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020

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Court- wise pend	encv	of Case	s as on	31.05.2020

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1 1	Shri S. B. Datta, District & Sessions Judge, Sepahijala, Sonamura	95	188	283
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	30	76	106
3	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	140	315	455
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	81	140	221
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, charge remains with Sri D. P. Mishra , CJ (Jr. Div)-cum-JM., First Class, Sonamura	55	185	240
6	Sri Angshuman Debbarma, Additional District & Sessions Judge, Bishalgarh	183	210	393
7	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	29	1254	1283
8	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh, Smt. Chhandita Debnath, is now on maternity leave and now, charge remains with Smti. Mitra Das, JM 1st Class-cum-CJ(Jr.Div)	64	931	995
- 50	Total	677	3299	3976
	Station-wise pendency of Cases as	on 31.05.2	2020	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	371	828	1199
2	Bishalgarh	276	2395	2671
	Total	647	3223	3870
3	Family Court , Sonamura	30	76	106
	Grand Total	677	3299	3976

Khowai Judicial District

	Court- wise pendency of Cases as or	1 31.05.20)20	
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
	Sri P. K. Dutta, District and Sessions Judge, Khowai	152	262	414
	Judge, Family Court, Khowai (vacant), charge remains with Sri P.Kumar, Addl. Judge, Family Court, Agartala	48	67	115
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	34	54	88
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	8	576	584
5	CJ (Jr. Div)-cum- JM., First Class, Khowai charge remains with Smti. Deepa Bhattacharya , JM., First Class-cum- Civil Judge(Jr.Div), Khowai	31	307	338
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	25	426	451
380	Total	298	1692	1990
	Station-wise pendency of Cases as	on 31.05.2	2020	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	250	1625	1875
	Total	250	1625	1875
2	Judge, Family Court, Khowai	48	67	115
-	Grand Total	298	1692	1990

Dhalai Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020

	Court- wise pendency of Cases as or	า 31.05.20		
I. No.	Name and Designation of the Officer	Civil	Criminal	Total
1 A	District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant) charge remain with Sri H. Chakrabarti, Additional District & Sessions Judge, Kamalpur	45	126	171
2 A	Sri Manabendra Debbarma Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	18	105	123
2 5	Bri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	10	4	14
1	Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa (vacant)	0	0	0
- (Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	46	64	110
	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	60	70
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	71	126	197
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	3	172	175
	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	25	291	316
10	SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley, charge remains with Sri Abhijit Adhikari , Civil Judge (Jr. Div)-cum-JM., First Class, Longtharai Valley	8	276	284
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	14	25
12	SDJM-cum-Civil Judge (Jr. Div)., Gandacherra (Vacant), charge remains with Sri G. K. Shahi , Civil Judge (Jr. Div) - cum-Judicial Magistrate, First Class, Gandacherra	0	61	61
13	Sri G. K. Shahi, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	0	7	7
	Total	247	1306	1553
	Station-wise pendency of Cases as	on 31.05.	2020	
SI. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	119	355	474
2	Kamalpur	99	589	688
3	Longtharai Valley	19	290	309
4	Gandacherra	0	68	68
	Total	237	1302	1539
5	Family Court, Ambassa	10	4	14
1	Grand Total	247	1306	1553

	District-wise pendency of Civil and Cri	minal Cases as	on 31.05.202	20
SI No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4489	8549	13038
2	Gomati Judicial District, Udaipur	836	1400	2236
3	South Tripura Judicial District, Belonia	951	1589	2540
4	Unakoti Judicial District, Kailashahar	552	2007	2559
5	North Tripura Judicial District, Dharmanagar	952	2003	2955
6	Sepahijala Judicial District, Sonamura	677	3299	3976
7	Khowai Judicial District, Khowai	298	1692	1990
8	Dhalai Judicial District, Ambassa	247	1306	1553
	Total	9002	21845	30847